

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI,

OA No. 297/2023

N.D.O.H 08.08.2024.

IN THE MATTER OF:

NAKUL KAPOOR ...

APPLICANT

VS

DELHI POLLUTION CONTROL COMMITTEE & Ors.

RESPONDENT

MOST RESPECTFULLY SHOWETH,

1. That the Hon'ble Court has directed representative of SDM (Civil Lines), Delhi and official of DPCC shall jointly visit the site verifying whether both the borewells at 2B, Goela Lane, Under Hill Road, Civil Lines, Delhi have been dismantled or not and submit a compliance report with Registrar General of this Tribunal.
2. That a joint inspection has been carried out by Sh. Sunny, ASO office of SDM (Civil Lines) & Sh. Ashish JE, DPCC on 06.08.2024. A joint inspection report has been submitted stating "*both borewells which were installed with in aforesaid premises found dismentled and no ground water extracting instruments like motor, wire, pump, etc. found installed with in both borewells. (Time stamped Geo Location Photographs are enclosed with the report).*" The copy of the joint report alongwith the photographs is enclosed as Annexure-I.

Submitted please.






MANI BHUSHAN MALHOTRA
SDM (CIVIL LINES)

Subject:- Joint inspection Report alleged premises
2-B, Goela lane, Civil lines Delhi-110054

In reference: Hon'ble NGT matter titled as
Nakul Kapoor Vs DPCC in the
OA number 297/2023

In reference to above and Hon'ble NGT
order dated 13/05/2024, as directed by
Hon'ble NGT, Joint inspection of the
alleged premises 2B, goela lane, civil lines
Delhi-110054 was carried out by the
officials of DPCC and SDM civil lines
on 06/08/2024 and during the joint
inspection both borewells which were
installed with in afore said premises
found dismantled and no ground water
extracting instruments like motor, wire, pump
etc found installed with in both borewells.
(Time stamped geo location photographs are
enclosed with the reports.)


Asst. Secy, DPCC
06/08/24


06/08/2024
(ASO-CC)

